NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/52/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) R. Parthasarathy Abhinar Parthasarathy

Coursel for Petitines B. Abhrow
For R. Parthosarath

Coursel for Restonolust LLA
For Responser

2) K. EZHUMALAI

ORDER

Mr. R. Parthasarathy, Counsel for Petitioner present. Mr. K. Ezhumalai, Counsel for Respondent present. Counsel for Respondent filed counter and served the Copy of same to the other side. At request, time is enlarged for hearing submissions. Put up on 10.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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